

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

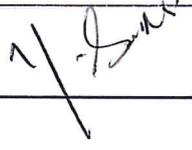
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/65/241/HDB/2017
NAME OF THE COMPANY	Dipamkara Web Ventures Private Limited
NAME OF THE PETITIONER(S)	Rajasekhar Kanuparthi
NAME OF THE RESPONDENT(S)	Dipamkara Web Ventures Pvt. Ltd.
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S.V. RAMA KRISHNA	Adv.	Sramakum@gmail.com 9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for 1,2,3 & 5	suryacorporatelawyer@gmail.com 9849866556.	

Heard Dr S.V. Ramakrishna, Learned Counsel for the Petitioner and Shri Y. Suryanarayana, Learned Counsel for the Respondent.

At the request of both the counsels, post the case on 27.10.2017.



Member (T)



Member (J)